

(5) A copy of the Audited Accounts (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences, Wardha, for the year 1978-79.

(6) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences, Wardha, for the year 1979-80.

(7) A copy of the Audited Accounts (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences, Wardha, for the year, 1979-80.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. (4) to (7) above. [Placed in Library. See No. LT-3457/82].

NOTIFICATION UNDER INDIAN RAILWAYS ACT.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): I beg to lay on the Table a copy of the Railways Red Tariff (Second Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 156 in Gazette of India dated the 13th February, 1982, issued under section 47 of the Indian Railways Act, 1890. [Placed in Library. See No. LT-3458/82].

ANNUAL REPORT OF AND REVIEW ON NATIONAL BOOK TRUST, INDIA, NEW DELHI FOR 1980-81

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): On behalf of Shri P. K. Thungon, I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 1980-81.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Book Trust, India, New Delhi for the year 1980-81.

(2) A copy of Audited Accounts (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 1980-81.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) and (2) above. [Placed in Library. See No. LT-3459/82].

12.10 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 2nd March, 1982, agreed without any amendment to the Industrial Finance Corporation (Amendment) Bill, 1982, which was passed by the Lok Sabha at its sitting held on the 23rd February, 1982."

(ii) "I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 2nd March, 1982, has passed the enclosed motion referring the Indian Veterinary Council Bill, 1981, to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the Members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House."

MOTION

"That the Bill to regulate veterinary practice and to provide for that